

Central Administrative Tribunal
Principal Bench

O.A. No. 2052 of 1999

(8)

New Delhi, dated this the 29th September, 2000.

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri K.D. Mishra,
S/o Shri B.D. Mishra,
Instructor,
Postal Training Centre,
Saharanpur. . . Applicant

(By Advocate: Shri D.P. Sharma)

Versus

1. Union of India through
the Secretary,
Ministry of Communication,
Dept. of Posts,
New Delhi.
2. The Director General of Posts,
Dak Bhawan, Sansad Marg,
New Delhi. . . Respondents

(By Advocate: Shri Gajendra Giri)

ORDER

MR. S.R. ADIGE, VC (A)

Applicant seeks revaluation of his answer
script of Paper II in the competitive departmental
examination for promotion to the posts of PSS Group B
in Postal Dept., the results of which were declared
on 27.11.98 (Annexure A-1).

2. Heard both sides.
3. In the light of the specific provisions
contained in Clause (15) of Part I of Appendix 37 of
P & T Manual Vol. IV (relating to departmental
examinations) which unequivocally prohibits
revaluation of answer scripts as being impermissible

✓

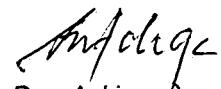
(9)

(Annexure R-1), in any case or under any circumstances, we are unable to grant the prayer sought for and the rulings relied upon by applicant's counsel do not advance applicant's case.

4. The O.A. is dismissed. No costs.



(Dr. A. Vedavalli)
Member (J)



(S.R. Adige)
Vice Chairman (A)

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